

HIGH COURT OF DELHI : NEW DELHI

No. : 1054/Filing/DHC/2026

Dated : 29.08.2026

Circular

It is hereby circulated for information and compliance by all concerned that w.e.f. 01.09.2026, the CNR Number with regard to impugned order details of the matters filed before Delhi District Courts, MCD Appellate Tribunal and Hon'ble Single Bench of this Court, shall be mandatory for matters e-filed in this Court by the filing Advocate/Petitioner-in-Person.

Order by

Sd/-
(Arun Bhardwaj)
Registrar General

Endst. No. 14706-715/Filing/DHC/2026 dated: 29.08.2026

Copy forwarded for information to:-

1. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi.
2. The President/Secretary, Supreme Court Bar Association, Supreme Court, New Delhi.
3. The President/Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
4. The President/Secretary, Bar Association, Tis Hazari Courts/Patala House Courts/ Karkardooma Courts/Rohini Courts/Dwarka Courts/Saket Court Complex.
5. The Secretary, Bar Council of India, 21, Rouse Avenue, Institutional Area, New Delhi- 110002.
6. The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049.
7. P.A. to Registrar General, Delhi High Court.
8. PA to Registrar (Computer) for uploading the same on the website of this court under the heading of Notifications and Practice Directions and Intranet.
9. Guard File.
10. Notice Board.


Ajit Aswani
Joint Registrar (Filing)